CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

O.A. No. 62/00338/2021



This the **05**th day of **March**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

- 1. Waseem Nabi Mir Aged 33 years, S/o Ghulam Nabi Mir, R/o Doabgah, Sopore-193201.
- 2. Javid Ahmad Ganaie Aged 29 years, Son of Sonaullah Ganaie, R/o Tapper, Wari Pora, Baramulla, Pincode-193101.

(Advocate: - Mr. M.Y. Bhat)

Versus

- 1. Union of India through Secretary to Government of India, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi, Pincode-110001.
- 2. Chief Post Master General, J&K Circle, Meghdoot Bhawan, Rail Head Complex, Jammu. Pincode-180012.
- 3. Assistant Director Postal Services, (Rectt.), Office of the Postmaster General, J&K Circle, Meghdoot Bhawan, Rail Head Complex, Jammu. Pincode-180012.
- 4. Senior Superintendent of Post Offices, Srinagar Division, General Post Office, Srinagar. Pincode-190001.

.....Respondents

(Advocate: Mr. Raghu Mehta)

ORDER <u>[ORAL]</u>

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the outset, learned counsel for the applicants has submitted that this T.A. may be dismissed as withdrawn. Learned counsel for the respondents has no objection to the prayer of applicants' counsel.

2. In view of the submission made by the applicants' counsel, T.A. is dismissed as withdrawn.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

/M.M/

